

[Print](#)**Defective Case Register from 2026-02-07 to 2026-02-07**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/5317/2026	MUKUNDA CHANDRA MISHRA	2026-02-07	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Status of opp.1 not correctly furnished.2.Page nos.15 16 18 to 25 not neat.
2	D-CRLMC/4143/2026	SURYANARAYAN PANIGRAHI	2026-02-07	1. Age of the petitioner no.3 not furnished in cause title
3	D-BLAPL/4111/2026	RUDRA NARAYAN PARIJA	2026-02-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Victim address mentioned in the cause title.2. Put up for further S.R
4	D-BLAPL/4130/2026	ANITA DASH	2026-02-07	1. As per Index Annexure-1 not described in the petition
5	D-CONTC/5319/2026	SAMIR KUMAR MISHRA	2026-02-07	Reference certificate not furnished.
6	D-WP(C)/5360/2026	SUBASH CHANDRA ROUT	2026-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.D.C.Fee of LAA Rs.10/- To be Paid on V>Nama
7	D-WP(C)/5364/2026	SUNIL MISHRA	2026-02-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
8	D-WP(C)/5405/2026	SUSANTA KUMAR BARAL	2026-02-07	page nos 34 and 35 not neat
9	D-CONTC/5394/2026	ADV.	2026-02-07	Reference certificate not furnished
10	D-WP(C)/5356/2026	SATYA RANJAN PATI	2026-02-07	20-VERNACULAR CERTIFICATE NOT FURNISHED.
11	D-WP(C)/5432/2026	ASUTOSH ROUT	2026-02-07	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
12	D-WP(C)/5270/2026	SOUBHAGYA SWAIN	2026-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
13	D-ABLAPL/4203/2026	SIDDHARTH GOUTAM DAS	2026-02-07	1.page no. 12 not neat and legible.2.Dist not mentioned in the pending court in the entire petition
14	D-BLAPL/4135/2026	SANTOSH KUMAR DWIVEDY	2026-02-07	1. As per F.I.R. under Annexure-1 Nomenclature of the case(P.S.) not furnished in the petition and Index.
15	D-ABLAPL/4238/2026	SATYA NARAYAN MISHRA 4	2026-02-07	page no.11 not legible.
16	D-ABLAPL/4245/2026	NIRANJAN PANDA	2026-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				Authorization not furnished for another petitioner
17	D-ABLAPL/4198/2026	SUJATA JENA	2026-02-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
18	D-CMP/5200/2026	GAJENDRANATH ROUT	2026-02-07	3-AUTHENTICATION FEE IS DEFICIENT. Pages No-32 and 35 not accompanied with the Petition
19	D-CRLA/4006/2026	BHABANI SHANKAR DASPARIDA	2026-02-07	1-Vakalatnama executed by the victim be kept in close cover, 2-The name of trial court wrongly mentioned in entire brief, 3-Indications in pencil at some of the pages in trial court judgement be erased
20	D-CRLREV/4041/2026	DEVASHIS PANDA	2026-02-07	1. page no.23 not neat and legible
21	D-CMP/5216/2026	AKSHAYA KUMAR SAHOO	2026-02-07	The Case No mentioned under A-6 does not tally with the Index
22	D-WP(C)/5266/2026	ARUN KUMAR PATRA	2026-02-07	1. Ann.1 not legible. 2. Incomplete Ann.2 filed.
23	D-WA/745/2026	SUDHANSU SEKHAR JENA	2026-02-07	not proper appeal format, IA filed for amendment, further SR after disposal of IA reg amendment,IA no 473/ 26 name of advocate does not tally with vakalatnama
24	D-CONTC/5149/2026	ADV.	2026-02-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. paragraphs of affidavit not correct.
25	D-CONTC/5439/2026	ADV.	2026-02-07	1. Serial number not correctly furnished in Index. 2. Page no.18 annex-2 and page no.19 annex-3 not exhibited.
26	D-CRLA/4022/2026	MANAS KUMAR CHAND	2026-02-07	Put up for S.R. after redacting the names of respondent-2 and her daughter from appeal memo
27	D-RSA/54981/2025	RANJAN KUMAR ROUT	2026-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Court Fee Rs.300/- Payable Not Paid. 2. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 02/- Not Paid. Decree Rs 05/-Not Paid. (b) Appellate Court Judgement Rs 02/- Paid. Decree Rs 05/- Not Paid. 3.Valuation of the Appeal be corrected.4.Put up for further S.R after Payment of C.Fee for computing the period of limitation and rectification.
28	D-CONTC/5409/2026	ADV.	2026-02-07	1. CONTC case number not correctly furnished Sl. no.5 in Index and Date chart.
29	D-CRLA/3167/2026	MANORANJAN KHATUA	2026-02-07	1-Assessment slip not fully filed up, 2-Para No.5 twice mentioned
30	D-CONTC/5117/2026	ADV.	2026-02-07	Index not correctly page marked.
31	D-ABLAPL/4177/2026	JAYAKRISHNA MOHAPATRA	2026-02-07	.Petition not correctly addressed to Honorable Court

32	D-BLAPL/4136/2026	PRASANTA KUMAR SAHOO	2026-02-07	1. Annexure-1 not properly page marked in Index.2. As per rejection order under Annexure-2 the name of the Lower court does not tally with Petition
33	D-CONTC/5113/2026	ADV.	2026-02-07	Affidavit not filed.
34	D-BLAPL/4168/2026	JAGABANDHU SAHU	2026-02-07	Date of the rejection order does not tally with Book mark index AND Petition (Annex-04)
35	D-CRP/5104/2026	GANESH PRASAD SAMAL	2026-02-07	1.D.C.Fee of Rs.27/- to be Paid 2.Cause Title Not in order.P.L.Rs of deceased JDR No-4 not made Parties. (b) Provision of Law Indicated but Incorrect 3.Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
36	D-WP(C)/5271/2026	NIROD KUMAR SAHOO	2026-02-07	1. As per Index Annex-19 not tally with Petition copy. 2..Receipt Showing Serv.copy To cg not Filed.
37	D-CONTC/5183/2026	ADV.	2026-02-07	Counsel not furnished his full name with capital latter, enrollment no and mobile no . in index.
38	D-WP(C)/5296/2026	HRUDANANDA MOHAPATRA	2026-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 49 to 52 not partial neat.
39	D-WA/5134/2026	MANOJA KUMAR KHUNTIA	2026-02-07	AU fee Rs 2.25 PAISE NOT PAID
40	D-CONTC/5152/2026	ADV.	2026-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
41	D-ABLAPL/4171/2026	PARTHA SARATHI DAS	2026-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. Occupation not mentioned in the affidavit.
42	D-CONTC/5162/2026	ADV.	2026-02-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Authorization not furnished in the affidavit on behalf of the other petitioner.
43	D-CONTC/5413/2026	ADV.	2026-02-07	1. WPC case number not correctly furnished in Reference certificate.
44	D-ABLAPL/4161/2026	DEEPAK KUMAR RATHA	2026-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page 11 not neat. 2..Petition not correctly addressed to Honorable Court
45	D-CONTC/5170/2026	ADV.	2026-02-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. counsel not furnished his full name .enrollment no and mobile no in the index and prayer.
46	D-ABLAPL/4176/2026	BISWABHUSAN DAS	2026-02-07	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

47	D-WP(C)/5331/2026	ANKITA MUKHERJI	2026-02-07	KINDLY MENTION THE ADDRESS OF RESPONDENT NO-5 AND 6
48	D-CRLMC/3954/2026		2026-02-07	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Sl. no. 2 not correctly furnished in Affidavit. 2. Father / Husband name of the opp. no.2 not furnished in cause title. 3. GR case number not correctly furnished in Prayer of the petition. 4. As per mentioned in Index Anex- 1 and 2 not properly arranged
49	D-CRLMC/456/2026	SANTOSH KUMAR MAHANTY	2026-02-07	NAME OF PETITIONER NO 4 IS MISMATCH WITH SIGNATURE IN V.NAMA
50	D-WP(C)/5376/2026	DURGESH NARAYAN RATH	2026-02-07	Rs.50.00 not paid in V.Nama.
51	D-ABLAPL/4199/2026	ACHYUTANANDA PATTANAIK	2026-02-07	1. Age of the petitioner no.2 not mentioned in address
52	D-WP(C)/5378/2026	ASUTOSH MOHANTY	2026-02-07	.Subject Code Not Furnished .
53	D-ABLAPL/4165/2026	NITYANANDA MOHAPATRA	2026-02-07	page no.15 not legible
54	D-WP(C)/5361/2026	JYOTIRMAYA SAHOO	2026-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page 9 and 10 not neat and page 12 not legible.2.Rs.50.00 not paid in V.Nama.
55	D-CONTC/5190/2026	ADV	2026-02-07	1. Name of petitioner does not tally with the name in W.P. (c) under annex.1.2. paragraphs not correct in declaration
56	D-WP(C)/5013/2026	MANASH RANJAN NAYAK	2026-02-07	20-VERNACULAR CERTIFICATE NOT FURNISHED. Name of the Dist. Boangir mentioned in the cause title and affidavit appears to be wrong.
57	D-CONTC/5191/2026	ADV	2026-02-07	1. paragraphs not correct in declaration.
58	D-CRLMC/4031/2026	ARJUNA CHARANA BEHERA	2026-02-07	1. C.Copy/Free copy of F.I.R.to be filed.
59	D-WP(C)/5252/2026	SUKANTA KUMAR MISHRA	2026-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 11 and 37 not neat.
60	D-WP(C)/5211/2026	NIRANJAN BEHERA	2026-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Page 19 not neat.
61	D-CRLMC/4103/2026	SAYED MAHBOOB	2026-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. C.Copies/Free copies of F.I.R. to be filed. 2. Occupation of the deponent in affidavit not furnished.
62	D-CRLMC/4053/2026	NETRANANDA BISWAL	2026-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Name of the deponent in affidavit not correctly furnished in solemnly affirmation para.2. Petitioner no.2 not executed in V.nama and Signature of the petitioner no.5 in V.nama does not tally with cause title.3. Date of impugned order under Annexure-1 does not tally with para-5 of the petition
63	D-WP(C)/5459/2026	SIDHARTHA MISHRA	2026-02-07	Page nos.9 and 10 not properly arranged.
64	D-WP(C)/5238/2026	SUBHANKAR ROUT	2026-02-07	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 37 38 39 42 43 115 and 94 not neat.Serial no-5 not correctly mentioned affidavit in the I.A.
65	D-WP(C)/5305/2026	ACHYUTANANDA PATTANAIK	2026-02-07	1-COURT FEE IS DEFICIENT. 1. Rs.6.00 to be paid.
66	D-CRLMC/35407/2025	DILLIP KUMAR RAY	2026-02-07	1. Name of the Opp. party not furnished on V.nama. 2. Certified copy of annex-1 not filed.
67	D-CONTC/5418/2026	ADV.	2026-02-07	1. Date of Letter under Annexure-3 does not tally with Index.
68	D-WP(C)/5543/2026	SOUMYA MISHRA	2026-02-07	Annexure-1 not mentioned in averments
69	D-CRLA/4085/2026	SAMARENDRA BEHERA	2026-02-07	Undertaking for English translation copy of Odia document not filed
70	D-CONTC/5430/2026	ARUPANANDA GOSWAMY	2026-02-07	1.Case of the detailed at the top of the cause title not furnished.
71	D-CRLA/4081/2026	BHABANI SANKAR DAS	2026-02-07	1-Trial court case No. not furnished in synopsis,1st para of appeal memo and I.As. and being aggrieved para, 2-Annexure-1 not marked at page No.10, 3-Par No. wrongly indicated in declaration of I.A.No.443/2026
72	D-WP(C)/5033/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-07	Copy of letter on 14.1.2025 mentioned in the Index (Anx-3) and para -5 body of the petition not tally with under Annex-3
73	D-WP(C)/5030/2026	PRAFULLA KUMAR KAR	2026-02-07	Annex-1 not neat and legible.
74	D-WP(C)/5321/2026	TAPAN MISHRA	2026-02-07	14-NOT PROPERLY INDEXED.
75	D-CONTC/5458/2026	PRAVASH CHANDRA JENA	2026-02-07	1.Undertaking for Translated copy not furnished.
76	D-CRLA/2540/2026	RAMA CHANDRA MOHANTY	2026-02-07	1.Period of Delay 24 days.I.A.not filed.

77	D-WP(C)/5034/2026	SUBHRANSU BHUSAN MOHANTY	2026-02-07	1. Annex-1 not properly page marked in Index. 2. Order dated left blank in para-10 line no.5 body of the petition. 3. Page no.45 not neat and legible.
78	D-BLAPL/4122/2026	KABIRAJ PRADHAN	2026-02-07	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-BLAPL/4140/2026	KARUNAKAR GAYA	2026-02-07	1. As per rejection order under Annexure-2 Nomenclature of the case (G.R.) not correctly furnished in Synopsis and Prayer of the petition.
80	D-WP(C)/5220/2026	MAHENDRA KUMAR SAHOO	2026-02-07	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Paragraph not correctly mentioned in the affidavit. Page 43 not neat. Serial no-4 not correctly mentioned affidavit in the I.A. Paragraph not correctly mentioned in the affidavit of the I.A.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 07-02-2026 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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